

Seventeenth Loksabha

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Title: Introduction of the Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2020 (Amendment of Section 2, etc.).

SHRI E.T. MOHAMMED BASHEER (PONNANI): Sir, I beg to move for leave to introduce a Bill further to amend the Narcotic Drugs and Psychotropic Substances Act, 1985.

HON. CHAIRPERSON : The question is:

“That leave be granted to introduce a Bill further to amend the Narcotic Drugs and Psychotropic Substances Act, 1985.”

The motion was adopted.

SHRI E.T. MOHAMMED BASHEER: Sir, I introduce the Bill.